

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Contempt Petition (C) No. 180/00004/2020
in OA No. 180/01078/2016

Friday, this the 21st day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

V.T.K. Nayanar, S/o. Shri M.P. Narayanan Namboodiri, aged 66 years, Commissioner of Central Excise & Customs (Retd.), 2A, Jomer Haven Apartments, Illom Road, Paliyam Road Cross, Ernakulam, Cochin – 682 016. **Petitioner**

(By Advocate : Mr. C.S.G. Nair)

V e r s u s

1. Ajay Bhushan Pandey (age & father's name not known to the petitioner), Secretary, Department of Revenue, North Block, New Delhi – 110 001.
2. M. Ajith Kumar (age & father's name not known to the petitioner), Chairman, Central Board of Indirect Taxes & Customs, North Block, New Delhi – 110 001. **Respondents**

(By Advocate : Mr. S.R.K. Prathap, ACGSC)

This Contempt Petition having been heard on 21.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard the Advocate, appearing for the petitioner and Advocate Mr. S.R.K. Prathap, ACGSC appearing for the respondents through video conferencing.

2. Learned counsel for the contempt respondents submitted that the respondents have filed an OP (CAT) No. 127 of 2020 and the matter has to be decided by the Hon'ble High Court. Hence, the Contempt Petition is closed. Notice discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

“SA”

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Petitioner's Annexures

Annexure P1 - A true copy of the order dt. 20.8.2019 in OA No. 1078/2016.

Annexure P2 - A true copy of the letter dt. 23.8.2019 submitted to the 2nd respondent.

Respondents' Annexure

Nil

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